

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

OA No. 3196/2018

New Delhi this the 28th day of November, 2018

**Hon'ble Mr. K.N. Shrivastava, Member (A)
Hon'ble Mr. S.N. Terdal, Member (J)**

Raj Kumar C. Malik
Head Constable
Belt No. 165/N
PIS No. 28980551
P.S. Lahori Gate
Delhi – 110006.

...Applicant

(By Advocate : Mr. Manish Palwal)

Versus

1. Delhi Police
Through its Commissioner of Police
Police Headquarter, I.P. Estate, New Delhi
2. Government of NCT of Delhi
Through the Commissioner of Department
Entt. & Luxury Taxes
L-Block, Vikas Bhawan, I.P. Estate
New Delhi – 110002.

...Respondents

(By Advocate : Ms. Harvinder Oberoi)

ORDER (ORAL)

Mr. K.N. Shrivastava:

Mr. Manish Palwal, learned counsel for applicant submits that in view of the recent developments, this OA has become infructuous. Dismissed as such.

(S.N. Terdal)
Member (J)

(K.N. Shrivastava)
Member (A)

/anjali/